

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE BHAWANI PAPER MILLS LIMITED Date of Commencement of Liquidation: 07-07-2021; List of Stakeholders as on Date: 15-12-2021; Name of IP: Ms. Anju Agarwal; Process Number: 1; Last 5 digit of registration number: 10213

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				43070035				NA
2	Liquidation costs incurred till date				8251190				NA
3	Secured financial creditors	2	5312382882	2	5312382882				Annexure 3
4	Unsecured financial creditors	14	232438967	14	232438967				Annexure 4
5	Operational creditors (Workmen)	191	51072916	191	50828390		244525		Annexure 5
6	Operational creditors (Employees)	146	61993298	145	58574363		3418934		Annexure 6
7	Operational creditors (Government Dues)	3	148245754	3	148244118		1636		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	53	185942271	53	132906067		53036204		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	73728890	1	2874000		70854890		Annexure 9
Total		410	6065804978	409	5989570012	0	127556189	0	